

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH.

CP NO. 16/97. W.O.A. NO. 1176/96

OF 1997

Dr. (Mrs) Lakshmi K. Rao

Applicant(s)

VERSUS

B.C. Sharma, Secretary, min. of Health & family welfare,
New Delhi &

Respondent(s)

Date

Office Note

ORDER

13.3.97

C.P. Dismissed. order on
separate sheets. ~~HRSP~~ ~~HRAT~~
J J
HRSP HRAT
A(S) M(A)